

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
SAI AKSHAR GRAPHICS PRIVATE LIMITED OPERATING IN PAPER,
PRINTING AND PACKAGING At 220 HIRANANI IND ESTATED OPP KANJUR MARG RAILWAY
STATION KANJUR MART MUMBAI MH 400078 IN**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Published in
free press
journal and
(English)
Navakal
(Marathi)
on 10-03-2023

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	SAI AKSHAR GRAPHICS PRIVATE LIMITED CIN: U72200MH2006PTC159998
2.	Address of the registered office	220 HIRANANDI IND ESTATED OPPKANJUR MARG RAILWAY STATION KANJUR MART MUMABI MH 400078 IN
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	PLOT NO. R-41, TTC INDUSTRIAL ESTATE, RABALE MIDC, THANE-BELAPUR ROAD, NAVI MUMBAI 400701
5.	Installed capacity of main products/ Services	Corrugation machine - 8 tones of craft papers per shift of 8 hours Printing machine (Heidelberg 102-S 6 colours machine) -25,000 sheets per shift of 8 hours
6.	Quantity and value of main products/ services sold in last financial year	Value of Rs.19,06,391 as per balance sheet for the year ended on 31st March, 2021
7.	Number of employees/ workmen	At present 13 employees/ workmen
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Send an email cirp.sagpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Send an email cirp.sagpl@gmail.com
10.	Last date for receipt of expression of interest	25-03-2023
11.	Date of issue of provisional list of prospective resolution applicants	04-04-2023
12.	Last date for submission of objections to provisional list	09-04-2023
13.	Process email id to submit EOI	cirp.sagpl@gmail.com

Ashish Vyas

Resolution professional

for SAI AKSHAR GRAPHICS PRIVATE LIMITED

Reg. No. IBBI/PA-001/IP-P-01520/2018-2019/12267

AFA valid till 15th November 2023

Reg. Address: : B-1A Viceroy Court CHS, Thakur Village, Kandivali
(East), Mumbai Suburban, Maharashtra- 400101.

Com. Address: 402, Suashish IT Park Datta Pada Road Borivali
East Mumbai - 400 066

Date: 10-03-2023

Place: Mumbai

